

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

O. A. No.60/1056/2017

Date of decision: 18.01.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Udai Ram, age 53 years S/o Late Sh. Yad Ram, resident of VPO Karawara Mankpur, District Rewari, Haryana. (Group C).

**... APPLICANT
VERSUS**

1. Employees' State Insurance Corporation, Head Quarters Office, Panchdeep Bhawan, C.I.G. Marg, New Delhi through its Director General.
2. Deputy Director (Administration), Employees State Insurance Corporation, ESIC Model Hospital, Sector-9A, Gurugram (Haryana)-122001.
3. Medical Superintendent, Employees' State Insurance Corporation, ESIC Model Hospital, Sector-9A, Gurugram (Haryana)-122001.

... RESPONDENTS

PRESENT: Sh. Sandeep Siwatch vice Sh. Barjesh Mittal, counsel for the applicant.
Sh. Aseem Rai, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel appearing on behalf of the respondents submits that this O.A. has been rendered infructuous as the applicant has been offered appointment.
2. In view of the above, the OA is disposed of as having been rendered infructuous.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 18.01.2018.
Place: Chandigarh.

‘KR’